GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA

UNSTARRED QUESTION NO -2020

ANSWERED ON – 17/12/2025

URBAN TRAFFIC CONGESTION

2020. SHRI RAGHAV CHADHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is aware of increasing traffic-congestion in major urban-areas due to poor integration of road-infrastructure with public and non-motorised transport systems;
- (b) whether the lack of dedicated bus lanes, pedestrian pathways and cycle-tracks has been identified as a factor contributing to urban-traffic delays and pollution;
- (c) the steps taken by Government, in coordination with State and Urban-Local-Bodies, to promote seamless last-mile connectivity, multi-modal integration and congestion-free urban transport corridors; and
- (d) whether any pilot project or funding support is being provided under the Central schemes to improve urban road design and decongest city-traffic and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Government in the Ministry of Road Transport & Highways is primarily responsible for development and maintenance of National Highways (NHs). Development and maintenance of all urban roads other than NHs are the responsibility of the concerned State Government or Local Bodies.

Also planning for highways is inter-twined with Urban Planning, which is a State subject. Initiatives for planning of sustainable urban transport system and reducing the traffic congestion on urban roads are taken by the respective cities / Urban Local Bodies (ULB) / States / Union Territory (UT) Governments. The Government through Ministry of Housing and Urban Affairs has notified National Urban Transport Policy 2006, the Metro Policy 2017 and other various guiding frameworks to help cities / ULBs / States / UTs to identify principles and strategies for better

planning and implementation of the concepts in the area of urban transport by making the best use of various guidance documents issued by the Government from time to time.

The Government sanctions and approves proposals of ring roads, bypasses & elevated corridors on NHs for development in major cities / urban centers and State Capitals, in consultation with State Governments to decongest traffic and alleviate choke points on NHs. Decisions are taken based on traffic density, speed drop, number of roads entering / exiting the city, road condition and synergy with PM GatiShakti National Master Plan.
